

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

Dated, Agartala, the 15<sup>th</sup> February, 2023

Hon'ble Mr. Justice Jaswant Singh, Judge of the High Court of Orissa has assumed charge of the Office of the Chief Justice of the High Court of Tripura on 15<sup>th</sup> day of February, 2023 at 12:00 Noon in pursuance of the Notification No.K.13035/01/2023-US.II dated 12<sup>th</sup> February, 2023 issued by the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division).

By order  
Sd/-  
**(V. Pandey)**  
Registrar General

**No.F. 68(4)-HC/2023/4787-4817**

**the 15<sup>th</sup> February, 2023**

Copy to: -

1. The Secretary to the Government of India, Ministry of Law and Justice, Department of Justice, Jaisalmer House, 26, Man Singh Road, New Delhi. This has a reference to Notification No.K.13035/01/2023-US.II dated 12<sup>th</sup> February, 2023;
2. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
3. The Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, 26, Man Singh Road, New Delhi. This has a reference to Notification No.K.13035/01/2023-US.II dated 12<sup>th</sup> February, 2023;
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
5. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
6. The Chief Secretary to the Government of Tripura, Agartala;
7. The Secretary to the Governor of Tripura, Agartala;
8. The Secretary to the Chief Minister, Tripura, Agartala;
9. The Registrar General, High Court of Orissa, Cuttack;
10. The Registrar Generals, all High Courts;
11. The Secretary, Tripura High Court Bar Association, Agartala;
12. The Secretary, Tripura Bar Association, Agartala;

13. The Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K.13035/01/2023-US.II dated 12<sup>th</sup> February, 2023 for information and necessary action;
14. The Director, National Judicial Academy, Bhopal, Madhya Pradesh;
15. The Member-Secretary, Tripura State Legal Services Authority, Agartala;
16. The Director, Tripura Judicial Academy, Agartala;
17. The LR & Secretary, Law Department, Government of Tripura, Agartala;
18. The Registrar (Vigilance), High Court of Tripura, Agartala;
19. The District & Sessions Judge, Dhalai District, Ambassa/ West Tripura District, Agartala/Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Gomati District, Udaipur;
20. The Judge, Family Court, Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Belonia, South Tripura District/ Udaipur, Gomati District;
21. The Registrar (Judicial), High Court of Tripura, Agartala;
22. The Secretary, High Court Legal Services Committee, Agartala;
23. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
24. The Joint Registrar, High Court of Tripura, Agartala;
25. All the Deputy Registrars, High Court of Tripura, Agartala;
26. The Chief Librarian, High Court of Tripura, Agartala;
27. The Sr. Deputy Accountant General (A & E), Tripura, Agartala with a copy of Notification No.K.13035/01/2023-US.II dated 12<sup>th</sup> February, 2023;
28. All the Assistant Registrars, High Court of Tripura, Agartala;
29. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura;
30. The Superintendent (Establishment/Accounts) High Court of Tripura, Agartala with a copy of Notification No.K.13035/01/2023-US.II dated 12<sup>th</sup> February, 2023;
31. Concerned File(s).

**Registrar General**